

**GOVERNMENT OF INDIA  
SOCIAL JUSTICE AND EMPOWERMENT  
LOK SABHA**

STARRED QUESTION NO:100  
ANSWERED ON:01.03.2000  
PENSION OF UNORGANISED SECTOR  
AKBOR ALI KHANDOKER;M.V.V.S MURTHI

**Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:**

- (a) whether the attention of the Government has been drawn to the news-item captioned, `Parallel Pension scheme for unorganized sector mooted` appearing in Economic Times dated January 18, 2000;
- (b) if so, the facts of the matter reported therein;
- (c) the other recommendations made by the Dave Committee and Government's reaction thereon; and
- (d) the time by which all the recommendations are likely to come into force?

**Answer**

MINISTER OF STATE OF THE MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT  
SMT. MANEKA GANDHI  
(a) Yes, Sir.

(b) and (c) The Ministry of Social Justice & Empowerment commissioned a national project for Old Age Social and Income Security (OASIS) and nominated an 8member Expert committee to examine policy questions connected with old age income security in India and submit its recommendations to the Government. The need for such a study was felt on account of the increasing number of aged and the fact that the formal system of old age pension and security covered only about 11% of the working population the Committee submitted its final report to the Government on 11.1.2000 the Report recommends the measures, which can help every worker to build up enough savings during his/her working life which could serve as a shield against poverty during their old age. The recommendations have a twin focus of further improving existing pension provisions and to devise a fresh pension plan for excluded workers. These recommendations of the report are being examined by the Government.

(d) The recommendations are presently under active consideration of Government and it is difficult to indicate an time frame.